

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 21<sup>st</sup> September, 2016.

**No.LJ(B).30/2008/414** – In exercise of the powers conferred under section 3 of the Notaries Act, 1952, the Governor of Meghalaya is please to appoint Shri Sumis N. Marak, Advocate as Notary in the administered area of West Khasi Hills District, Nongstoin with immediate effect.



**( E.M. Donn )**

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo.No.LJ(B).30/2008/414-A, Dated Shillong, the 21<sup>st</sup> September, 2016.**

Copy to : -

1. The Deputy Commissioner, West Khasi Hills District, Nongstoin.
2. The Director of Printing & Stationery, Meghalaya, Shillong for favour of Publication in the Meghalaya Gazette.
3. Shri Sumis N. Marak, Advocate, 3<sup>rd</sup> Mile Pyrda, Upper Shillong, East Khasi Hills District, Shillong.
4. The DEO, Law (A) Department for uploading the Notification in the Law Department web site.
5. Law (A) Department

**By order etc...,**



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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